

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422/ (IB)/2017
NAME OF THE PETITIONER(S) : RANGANATH SPINNING INDUSTRIES
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. Karthikeyan
Counsel for Respondent

B. Karthikeyan

2. Ashish Jain Doria
For Suresh & Suresh
Counsel for Petitioner

Ashish Jain

ORDER

Counsel representing both the parties are present and stated that they are intending to settle the matter between the parties in this matter and also in the connected matter, TCP/422A/IB/2017. They prayed time for making submissions in regard to the final outcome of the same. Considering their submissions and in the interest of justice, I am inclined to grant time. Put up on 23.10.2017 at 10.30 A.M.

-59-
K Anantha Padmanabha Swamy
Member (Judicial)

bc